

(c) the total amount spent during 1980 by the Central Government for the promotion of Coconut cultivation in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The main reasons for delay in constituting the Coconut Development Board are as follows:—

(i) The Coconut Development Board Act, 1979, envisages representation, among others, of State Governments, Union Territories, growers, coconut processing industry and other interests. It was therefore, necessary to consult the State Governments, Union Territories and other agencies concerned who took some time in sending their nominations to the Board.

(ii) The Act envisages framing of rules to deal with several procedural, administrative and financial aspects, in order to regulate the functioning of the Board. Framing of these rules, in consultation with the Ministry of Law, also took a certain amount of time.

(b) An estimated sum of Rs. 96 lakhs was collected as cess till August, 1980 under the Copra Cess Act which came into effect from 1st April, 1979. In addition, a sum of Rs. 130 lakhs was also collected as cess on Copra under the Produce Cess Act, 1966 during the period 1966-67 to 1978-79.

(c) A total amount of Rs. 31,41,550/- was made available to the States during 1979-80 under the Centrally Sponsored Scheme on Package Programme for Development of Coconut. A sum of Rs. 52.95 lakhs was spent during 1979-80 on coconut research by the Indian Council of Agricultural Research. In addition, a sum of Rs. 24.29 lakhs was spent by Indian Council of Agricultural Research under the World Bank-aided Kerala Agricultural Development Project which relates primarily to coconut.

Water Supply Unit in West Bengal

849. SHRI MUKUNDA MANDAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) when the construction work was taken up for the Sultanpur water supply unit in Mandirbazar P.S., Distt. 24 Parganas of West Bengal under the Rural Water Supply Scheme;

(b) what is the tentative date of completion of the construction work of the said units;

(c) the particulars of the villages which will be benefited under this Water Supply Scheme; and

(d) whether Bejoygunj which is the most popular market place and business centre of the area has been as one of the beneficiaries of the said scheme?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha.

बाढ़ के कारण जोधपुर डिवीजन के दूर-संचार विभाग को हानि

850. श्री अशोक महलोत : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) जुलाई, 1979 में वर्षा और बाढ़ के कारण जोधपुर डिवीजन में दूर-संचार विभाग को कितनी हानि हुई थी, और तत्संबंधी जिलावार ब्यौरा क्या है;

(ख) बाढ़ और भारी वर्षा के कारण दूर-संचार सेवा कितने दिन तक ठप्प रही और उस में सुधार करने के लिये क्या कार्य-वाही की गई और क्या सरकार ने इस सम्बन्ध में समूचा कार्य पूरा कर लिया है;

(ग) यदि हां, तो क्या सरकार ने भविष्य में बाढ़ और भारी वर्षा के दौरान

दूर-संचार सेवा के उचित रख-रखाव के लिये ठोस कदम उठाये हैं जिस से वह बिल्कुल ठप्प न हो जाये; और

(घ) यदि नहीं, तो इस के क्या कारण है?

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरांव): (क) जुलाई, 1979 में भारी वर्षा और बाढ़ के कारण जोधपुर एवं व्यावर मंडल में दूर-संचार विभाग को हुआ घाटा लगभग 8 लाख है। दूर-संचार विभाग में जिलेवार राजस्व आंकड़े नहीं रखे जाते हैं।

(ख) दूर-संचार सेवाएं लगभग एक पखवाड़े तक प्रभावित रही तथा सभी सेवाओं को स्थायी रूप से पुनः चालू कर दिया गया है।

(ग) जोधपुर के लिए वैकल्पिक ट्रक मार्ग स्थापित करने के लिये कार्यवाही की जा रही है। जयपुर-जोधपुर तथा अजमेर के बीच सूक्ष्म तरंग प्रणाली की मंजूरी दी जा चुकी है।

(घ) प्रश्न ही नहीं उठता।

Schools providing free boarding and lodging to SC/ST students

851. SHRI RAM SWARUP RAM: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have received any memorandum to establish educational institutions upto the High School standard level providing free boarding and lodging to the students of Scheduled Castes and Scheduled Tribes at Tehsil level; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). Yes, Sir. The project proposed was for experimentation in the district of Gaya in

Bihar. The proposal was, therefore, forwarded to the Government of Bihar for appropriate action.

Performance of Indian Players in Moscow Olympics

852. SHRI SANTOSH MOHAN DEV:

SHRI N. E. HORO:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the total number of competitors and officials sent to 1980 Moscow Olympics;

(b) the game-wise and event-wise performance of each team and individual judged in relation to Olympic and Asian records and norms; and

(c) what steps Government propose to take to train up competitors for the 1981 World-cup Hockey in Bombay, 1982 Asian Games and the 1984 Olympic Games?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) A Contingent consisting of 75 players and 19 officials visited the 1980 Moscow Olympics.

(b) A Statement is placed on the table of the House. [Placed in Library. See No. LT-1410/80].

(c) It is primarily the responsibility of the National Sport Federation concerned to train the sportsmen and women for International competitions. However, under the liberalised pattern of financial assistance for participation in International competitions, 3 coaching camps—2 up to 6 weeks duration each and 1 for 4 weeks—are allowed. In addition, for preparation of Indian teams for participation in Asian Games 1982, 3 additional coaching camps a year—the first 2 of 6 weeks each and the 3rd of 4 weeks duration—are also allowed. Most of the National Sports Federations including Indian Hockey Federation have finalised their plans for coaching their national teams for Asian Games 1982. This preparation